

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 472/8642-8669/Bail Power/Gaz./PDJ West/2023 dated 05.04.2023, taking note of that Sh. Devendra Kumar Sharma, Spl. Judge, NDPS Act is on leave, first link Ms. Ambika Singh, ASJ-02 is on training and second link Ms. Shivali Sharma, ASJ-03 is also on leave today i.e. 20.05.2023.

In view of the above Sh. Manish Khurana, ASJ-04, West District shall perform duties in bail matters already assigned to Sh. Devendra Kumar Sharma, Spl. Judge NDPS Act for today i.e. 20.05.2023, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.

Vinod Kumar
(VINOD KUMAR) 20/5/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

444/12606-12633

No. _____/Bail Power/Gaz./PDJ West/2023 Dated, Delhi the 20/5/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

Vinod Kumar 20/5/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI